

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

RAJYA SABHA

UNSTARRED QUESTION NO. 447

ANSWERED ON- 22/07/2026

DEENDAYAL DIVYANGJAN REHABILITATION SCHEME

447. Dr. Kavita Patidar:
Shri Lahar Singh Siroya:
Smt. Seema Dwivedi:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) the progress made under the Deendayal Divyangjan Rehabilitation Scheme (DDRS) during the last three years, including the institutions and beneficiaries covered;
- (b) the funds allocated, released and utilised under the scheme, State-wise;
- (c) whether Government has taken steps to strengthen awareness and participation of voluntary organisations under the scheme, if so, the details thereof; and
- (d) the measures taken to improve access to rehabilitation, early intervention and community-based support services for Persons with Disabilities (PwD)

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

(a) & (b): Under the Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance is provided to voluntary organizations to make available a range of services necessary for rehabilitation of persons with disabilities, including early intervention, development of daily living skills, education and training with a view to inclusion of persons with disabilities in the mainstream of society and actualizing their potential, the thrust is on education and training programmes. The State/UT-wise details of funds released under the Scheme are given at Annexure-I.

(c) & (d): The Department undertakes various awareness generation and outreach initiatives to strengthen awareness of disability-related schemes and services, including those implemented through voluntary organisations. To improve access to rehabilitation, early intervention and community-based support services, the Department implements the Cross Disability Early Intervention Centre (CDEIC) sub-scheme under the Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA). Under this sub-scheme, 28 Cross Disability Early Intervention Centres (CDEICs) have been approved in National Institutes and Composite Regional Centres (CRCs) across various States/UTs to

provide screening, early identification of developmental delays and disabilities, referral services, therapeutic interventions and parental counselling for children with disabilities in the 0–6 years age group.

Further, through its National Institutes and Composite Regional Centres (CRCs), the Department provides a range of rehabilitation services, including special education, vocational training and skill development, capacity-building and awareness programmes, accessible learning resources such as Braille, e-Pub and Talking Books, assistive technology, accessible teaching-learning materials, distribution of assistive devices, and outreach services to promote inclusive education and community-based rehabilitation.

**Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Q. No. 447 for
22-07-2026**

Details of fund released and number of beneficiaries under DDRS during last 3 years

S.No.	Name of the State	2023-24			2024-25			2025-26		
		Amount (Rs. in lakh)	No. of Benef.	No. of NGOs	Amount (Rs. in lakh)	No. of Benef.	No. of NGOs	Amount (Rs. in lakh)	No. of Benef.	No. of NGOs
1	Andhra Pradesh	2851.56	4604	50	2728.45	5085	48	2777.56	5493	55
2	Arunachal Pradesh	0	0	0	0.00	0	0	0	0	0
3	Assam	136.87	327	4	238.30	285	5	106.82	200	4
4	Bihar	68.65	111	3	61.28	139	3	77.70	120	3
5	Chhattisgarh	0	0	0	74.15	93	1	96.79	222	1
6	Delhi	166.89	688	6	220.25	714	6	208.38	432	5
7	Goa	0	0	0	0.00	0	0	0	0	0
8	Gujarat	95.19	187	4	120.09	215	6	24.27	24	1
9	Haryana	174.61	377	9	155.19	432	8	228.95	447	9
10	Himachal Pradesh	84.13	119	3	103.98	154	5	69.69	207	4
11	Jammu & Kashmir	0	0	0	0.00	0	0	0	0	0
12	Jharkhand	0	0	0	0.00	0	0	0	0	0
13	Karnataka	73.73	104	1	94.88	294	3	45.49	154	2
14	Kerala	455.20	1549	25	1737.41	3951	31	1517.06	3311	29
15	Ladakh	0.44	0	0	0.00	0	0	0	0	0
16	Madhya Pradesh	484.55	764	12	327.12	832	12	377.17	823	14
17	Maharashtra	311.19	1354	6	111.29	930	1	107.82	850	1
18	Manipur	946.48	1942	17	1162.44	1894	22	825.25	1631	22
19	Meghalaya	87.86	352	5	202.68	482	4	112.89	275	5
20	Mizoram	17.26	60	1	41.29	86	2	30.41	103	2
21	Nagaland	46.83	48	1	38.28	53	1	13.37	53	1
22	Odisha	1382.09	2067	24	1293.27	2360	22	1661.93	2870	27

23	Puducherry	80.65	162	3	82.75	158	3	52.13	108	1
24	Punjab	211.68	697	7	304.10	703	7	407.66	1332	8
25	Rajasthan	320.06	513	10	418.05	489	11	378.24	634	15
26	Sikkim	0	0	0	0.00	0	0	0	0	0
27	Tamil Nadu	312.15	1052	12	267.91	1036	11	211.13	878	9
28	Tripura	51.67	0	0	0.00	0	0	0	0	0
29	Uttar Pradesh	1653.52	3017	35	2168.00	4095	36	1173.24	2872	29
30	Uttarakhand	80.48	62	1	165.38	304	3	13.8	74	1
31	West Bengal	782.79	7162	15	675.73	7766	16	798.13	7494	17
32	Telangana	2121.26	3271	36	1781.44	3278	33	1629.33	2775	35
33	Andaman and Nicobar	0	0	0	0.00	0	0	0	0	0
34	Chandigarh	0	0	0	0.00	0	0	0	0	0
35	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0.00	0	0	0	0	0
36	Lakshadweep	0	0	0	0.00	0	0	0	0	0
